

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-2323 - JK (LD) of 2025

DATED: - 24 - 02 - 2025

Sanction is hereby accorded to the appointment of Mr. Shamim Ahmad Wani, Additional Secretary to Government, Department of Law, Justice and Parliamentary Affairs as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/02/2025

Dated:- 24 - 02 - 2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Director Litigation , Srinagar/ Jammu.
7. Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.2323 - JK(LD) of 2025 dated 24.02.2025

S.No.	WP(C) No.	Title of the case	Official Respondents
1.	WP(C) No. 3135/2023	Narinder Mahajan vs Union of India & Ors.	Union of India through Home Secretary, Govt. of India New Delhi UT of Jammu and Kashmir through Chief Secretary, Civil Sectt. Jammu UT of Ladakh through Chief Secretary Leh.
2.	WP(C) No.2988 /2023	Shri Mata Vaishno Devi Shrine Board vs UT of J&K & Ors.	UT of J&K through Secretary Law Department. Union of India through Home Secretary, Govt. of India New Delhi.
3.	WP(C) No 744 / 2024	Sheela Devi vs UT of J&K & Ors.	UT of J&K through Secretary Law Department. Union of India through Home Secretary, Govt. of India New Delhi
4.	WP(C) No 1029 / 2024	Brij Lal Gupta vs UT of J&K & Ors.	Union of India through Home Secretary, Govt. of India New Delhi. UT of J&K through Secretary Law Department
5.	WP(C) No1123 / 2024	Harish Koul vs Union Territory of J&K & Ors.	UT of J&K through Secretary Law Department. Union of India through Home Secretary, Govt. of India New Delhi
6.	WP(C) No. 927/2024	Vijay Kumar vs UT of J&K & Ors.	UT of J&K through Secretary Law Department. Union of India through Home Secretary, Govt. of India New Delhi
7.	WP(C) No. 3160/2023	Bimla Devi vs UT of J&K & Ors.	Union of India through Home Secretary, Govt. of India New Delhi GAD
8.	WP(C) No. 1335/2024	Anjali Vaid & Ors. vs UT of J&K & Ors	UT of J&K through Secretary Law Department. Union of India through Home Secretary, Govt. of India New Delhi
9.	WP(C) no. 2901/2023	Darshan Kumar vs UT of J&K & Ors.	
10.	WP(C) no. 716/2024	Tek Singh vs UT of J&K & Ors.	UT of J&K through Secretary Law Department. Union of India through Home Secretary, Govt. of India New Delhi
11.	WP(C) no. 779/2024	Krishan Singh vs UT of J&K & Ors.	UT of J&K through Secretary Law Department. Union of India through Home Secretary, Govt. of India New Delhi
12.	WP(C) No. 800/2024	Pawan Kumar vs UT of J&K & Ors.	UT of J&K through Secretary Law Department.

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			Union of India through Home Secretary, Govt. of India New Delhi
13.	WP(C) No. 1120/2024	Vijai Singh vs UT of J&K & Ors.	UOI through Ministry of Home Affairs
14.	WP(C) no. 3133/2023	Ranvir Singh vs UT of J&K & Ors.	UT of J&K through Secretary Law Department. Union of India through Home Secretary, Govt. of India New Delhi
15.	WP(C) no. 2515/2023	Vinod Kumar Reshi vs UT of J&K & Ors.	1. UT of J&K through Law Department 2. Union of India through Ministry of Home Affairs
16.	WP (C)No.	Ramesh Chand vs UT of J&K and Ors.	1. UT of J&K through Law Department 2. Union of India through Ministry of Home Affairs
17.	WP(C) No. 1307/2023	Anoop Dutta vs State of J&K & others	

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